Declaration of Assets and Liabilities

royallanio) (15 I, JAINAM, PARYEEN solv day of ter/wife of M.D. SHAFIQUE, ged Q6 years, belonging to BIHAR VIDHAN SABHA. service and presently working as ORDER PAPER DISTRIBUTER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,009	M'D-SHAFIBNE	Nil	Nil	Nil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3BI- 1,00,000/	10,000 x HDFC 35,000/	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares In companies		Nil	Nil	Nil	Nil
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	N;1	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(details of Nil		Nil	Nil	NII
(vi)	Jewellery (give details of weight and value)	Gold-Asgon Silver-100gm		Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Ņij	NI	Nil	Nil	NII

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N:I	Nil	Ni\	Nil	Nil
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Ni	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	581	600,000/
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil .	

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	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	- NII	
	(f) Other dues, If any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-NO-FKMPP 65010	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(III) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C. Personal Detail

GPF/CPF/PRAN No.	:-	110115365406
Gender	:-	F (M/F)
Date of Birth	.1-	10021998 (DD/MM/YYY)
Class/Group	;-	C Fe divine
Cadre	!=	BIHAR VIDHAN SABHA.
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	PATNA
I hereby de knowledge and bel	clare lef.	that the above details are true to the best of my

Signature Mark 4200-1

Name of Employee: JAINAM PARYEEN

Designation DER PAPER DISTRIBUTER.

Department: BIHAR VIDHAN SABHA.

Note:

Place: PATNA.

Date: 12/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.